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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA 147 of 1988 in  
OA 300 of 1986

New Delhi this the 1st day of February, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman  
Mr. B.N. Dhoundiyal, Member(A)

Smt. Chitra Narain  
(Applicant in the OA)

Shri G. Subramanyan  
R/o 758, Sector IV,  
R.K. Puram,  
New Delhi.

...Review Applicant

By Advocate Shri Vinek Tandon

Versus

U.O.I. and Others

...Respondents

Shri R.P. Khurana, Counsel

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

This is an application by Shri G. Subramanyan seeking the review of the judgment dated 30.03.1988 passed by this Tribunal.

2. It is averred in the Review Application that the Review-applicant (Shri G. Subramanyan) was the necessary party in the O.A. and this Tribunal passed an order adverse to his interest.

3. From a perusal of the contents of the verification of the Review Application, it transpires to us that Shri G. Subramanyan indicated on 10.11.88 that he was about 55 years old. We are now in the year 1994.

Apparently, Shri G. Subramanyan might have retired from service now. This application has, therefore, become infructuous. Accordingly, it is rejected. However, we

reserve the right of Shri G. Subramanyan to get this Review Application revived by means of a Miscellaneous Application, if he is so advised.

No costs.

  
(B.N. DHOUDIYAL)

MEMBER (A)

  
(S.K. DHAON)

VICE CHAIRMAN

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